

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.121
IB-3231/ND/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons

....**Applicant**

Vs.

M/s Jai Krishan Estates Developers Pvt Ltd

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 19.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

List **IB-3190/ND/2019** on 25.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Mukesh